

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13.

IA-737/2023 IN
C.P. (IB)/806(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.03.2023

NAME OF THE PARTIES:

Amit Punjabi
Vs
Gambs India Pvt Ltd

SECTION: 7,33(1) (b) 33(3) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Manish Jha, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records. IA-737/2023 is **reserved for orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)